NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/ 1/2016

NAME OF THE PETITIONER(S)

: Purushothaman Mooliyil Payyan

UNDER SECTION

: 441

S.No. Name (in Capital)

Represented by

Signature

7.C.S -

ORDER

Shri R Kannan, PCS, representing the applicant present and prayed time for submitting arguments. Time enlarged at request. Put up on 17.07.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)

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